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24.3.98

Present: Sh. O.P. Seed, id.

by a D.B of Houle the chairman + Houble sh. R.K. Akooja, M(A), or 24.3.98.

13.00

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH



O.A. NO. 616/1998

New Delhi this the 24th day of March, 1998.

HON'BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN HON'BLE SHRI R. K. AHOOJA, MEMBER (A)

Smt. Nirmala Devi Sharma W/O Shri Moti Ram Sharma, R/O B-1/15. DDU Complex, Hari Nagar, Delhi-110064.

... Applicant

(By Shri O. P. Sood, Advocate)

-Versus-,

- Govt. of NCT of Delhi through Secretary (Medical),
 Shyam Nath Marg, Delhi.
- Jt. Sectetary-cum-P.H.C.,
 J. L. Mehru 'Marg,
 Delhi-110002.
- Medical Superintendent,
 DDU Hospital,
 Hari Nagar,
 Delhi-110064.
- 4. Shri Naveen Chand,
 OT Asstt. C/O Medical Supdt.,
 G.T.B. Hospital,
 Delhi.

... Respondents

O R D E R (ORAL)

Shri Justice K. M. Agarwal:

Heard the learned counsel for the applicant on admission.

2. Being superseded by his junior who has been joined as the 4th respondent in this application, the applicant filed a representation dated 24.9.1997

Km

(3)

before the official respondents as alleged in paragraph 6 of the application. It is alleged that the representation has not been decided so far and, therefore, this OA has been filed.

The learned counsel submitted that this 3. can be disposed of at the admission stage itself by directing the official respondents to decide aforesaid representation of the applicant within a specified time. Accordingly, we dispose of this OA by directing the respondents to dispose of the aforesaid representation dated 24.9.1997 of the applicant within a period of three months from the date of receipt of a copy of this order. In the meanwhile, the applicant may also co-operate by supplying them with a fresh copy of the representation so that there may not any delay on the ground that the representation misplaced. If ultimately the representation is not decided favourably and the applicant feels aggrieved, he will be at liberty to re-agitate the matter before the Tribunal.

> (K. M. Agarwal) Chairman

(R.K..Ahooja) Member (A)

/as/